

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI.**

E-FIR No. 00142/2020

PS: DBG Road

State Vs. Unknown

10.08.2020

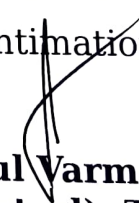
Present: Sh. Rajeev Kamboj, Ld. APP for the State has been joined via Video Conferencing through Cisco Webex.
Applicant Sahil Chopra has been joined via Video Calling through Whatsapp.

This is an application received through E-mail as moved on behalf of applicant Sahil Chopra for release of his Mobile Phone.

Report of IO has yet not been received .

The application be put up on **11.08.2020**.

Copy of this order be uploaded on the District Courts website forthwith. Copy of this order be sent to concerned IO/SHO for necessary intimation via official email ID.


(Arul Varma)
CMM (Central), THC, Delhi
10.08.2020

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF METROPOLITAN
MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.**

E-FIR No. CD-DBG-00066/2020

PS: DBG Road

State Vs. Kamal

10.08.2020

Present: Sh. Rajeev Kamboj, Ld. APP for the State has been joined via Video Conferencing through Cisco Webex.
None joined the Cisco Webex Room of this Court.

This is an application received through E-mail as moved on behalf of applicant Sachin Kumar for calling progress report from the SHO, PS DBG Road.

Report of IO has been received through E-mail. The same be sent to the applicant.

The application stands disposed of accordingly.

Copy of this order be uploaded on the District Courts website forthwith. Copy of this order be sent to concerned IO/SHO for necessary intimation via official email ID.

(Arul Varma)
CMM (Central), THC, Delhi
10.08.2020